

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **INMA International Ltd**

PETITION NUMBER : **CP(IB)/49CHE/2019**

APPLICATION NUMBER : **a) Cont.P(IBC)/5/2024 in IA(IBC)/440/2023
b) IA(IBC)/284(CHE)/2024
c) IA(IBC)/2342/2023
d) IA(IBC)/440(CHE)/2023
e) IA(IBC)/655(CHE)/2023
f) IA(IBC)/935(CHE)/2024**

ORDER

Ld. Counsel Mr. B. Thilak Narayanan for the RP. Ld. Counsel Mr. Bharadwajramasubramaniam for the Respondent (Mr. Sundaravadivelu).

IA(IBC)/284(CHE)/2024

Ld. Counsel Mr. R. Bharadwajramasubramaniam for the Applicant.

Ld. Counsel seeks and permitted to file the rejoinder.

IA(IBC)/2342/2023

Ld. Counsel Mr. R. Bharadwajramasubramaniam for the Respondent seeks and is permitted to file the counter. Counter be filed failing which right to file the reply will be closed.

IA(IBC)/935(CHE)2024

Ld. Counsel Mr. Bharadwajramasubramaniam for the Applicant. Ld. Counsel Mr. B. Thilak Narayanan for R1. Ld. Counsel Ms. Rakshana for R2. Ld. Counsel Ms. Madhu Preetha for R3.

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In all the above IA's mentioned in item nos.213(a) to 213(f), parties are directed to complete the pleadings and serve the copies on the opposite parties.

List the above IA's for hearing on **11.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk